

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****Joint Sitting of COURT No. 1 & 2****FARIDKOT HOUSE****Date: 31st March, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	M.A No. 264/2015 in Original Application No. 27/2014	Premchand Guleria & Anr. Vs Union of India & Ors.	Mr. Deepak Kaushal, Adv. for Applicant in Misc. Application
2.	Original Application No. 87/2015 (M.A No. 262/2015)	Social Action for Forest & Environment (SAFE) Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
3.	Original Application No. 88/2015	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant
4.	Original Application No. 89/2015	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 59/2015	Satish Kumar Vs NDMC & Ors.	Mr. M.C. Mehta, Adv. for Applicant
6.	Original Application No. 12/2015	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 30/2015	Jai Hind Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. N.P. Singh, Adv. for R – 1 to 3 Mr. Manu Seshadri, Adv. for R - 4
8.	M.A No. 188/2015 & M.A No. 256/2015 in Appeal No. 09/2015	Mirza International Ltd. Vs State of U.P. & Ors.	Mr. S.A. Zaidi, Adv. for Appellant Ms. Savitri Pandey, Adv. for R – 1 Mr. Pradeep Mishra, Adv. for R - 2
FOR HEARING			
9.	Original Application No. 58/2015 (M.A No. 186/2015)	Ramesh Chand & Ors. Vs Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1
10.	Original Application No. 49/2015 (M.A No. 136/2015 & M.A No. 249/2015)	Krishankant Singh Hoon Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R – 3 Mr. Rudreshwar Singh, Adv. for R – 4 to 7 Ms. Madhavi Divan, Adv. for R – 8 & 9 Ms. Savitri Pandey, Adv. for State of U.P

11.	Appeal No. 14/2015	Maheshtala Manufacturers Welfare Association Vs State of West Bengal & Ors.	Mr. Amol Chitale, Adv. for Appellant Mr. Kabir Shankar Bose, Adv. for R – 1 & 2
12.	Original Application No. 165/2013	Akash Vashishtha Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. A.K. Prasad, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. M. Dutta, Adv. for R – 3 Ms. Reena Singh, AAG for R – 4 & 5 Mr. Sudhir Kulshreshtha, Adv. for R – 6 Mr. Roshan Lal Goel, Adv. for R – 7 Mr. Manjit Singh, AAG for State of Haryana
13.	Appeal No. 82/2014	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1 to 3 Mr. A.K. Prasad, Adv. for CGWA
14.	Appeal No. 91/2014	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1 to 3 Mr. A.K. Prasad, Adv. for CGWA
15.	Appeal No. 89/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA
16.	Appeal No. 90/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA
17.	Original Application No. 508/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Applicant Mr. Abhimanyu Garg, Adv. for R – 1 to 5, 7 to 9, 11 & 12 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 6 Mr. A.K. Prasad, Adv. for CGWA
18.	Original Application No. 171/2013 (M.A No. 714/2013 M.A No. 417/2014 & M.A No. 547/2014) (State of Uttar Pradesh & All Noticees) M.A No. 717/2013 (State of Rajasthan) (State of Himachal Pradesh) (State of Punjab) (State of Haryana & All Noticees) (M.A No. 649/2014)	National Green Tribunal Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Avijit Roy, Adv. for R – 3 Ms. Anjani Singh, Adv. for R – 4 Mr. C.D. Singh, Adv. for R – 5 & 15 Mr. Shridhar Y. Chitale, Adv. for R – 6 Ms. Hemantika Wahi, Adv. for R - 7 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R - 8 Mr. Suryanarayana Singh, AAG. for R – 9 Mr. Kumar Anurag Singh, Adv. for R - 11 Mr. Jogi Scaria, Adv. for R – 13 Mr. Mukesh Verma, Adv. for R – 14 Mr. Sapam Biswajit, Adv. for R – 16 Mr. Ranjan Mukherjee, Adv. for R - 17 Mr. P.P. Sharma, Adv. for R – 18 Mr. Vivek Kr. Tandon, Adv. for R - 20

			Mr. Shibashish Mishra, Adv. for R - 21 Mr. Anil Soni, AAG for R – 23 Mr. Amit Lubhaya, Adv. for R – 24 Ms. Aruna Mathur, Adv. for R - 25 Mr. Abdul Saleem, Adv. for R – 26 Mr. Pranab Prakash, Adv. for R - 27 Ms. Savitri Pandey, Adv. for R–28, 36, 38, 42 & 43 Mr. Abhishek Atrey, Adv. for R – 29 Mr. Bikas Kar Gupta, Adv. for R - 30 Mr. K.V. Jagdishvaran, Adv. for R – 31 Mr. Shubham Bhalla, Adv. for R – 32 Mr. Ashok Kumar, Adv. for R – 33 & 34 Mr. B. Banaja, Adv. for R – 38 Mr. Raman Yadav, Adv. for R - 39 Ms. Alpana Poddar, Adv. for R – 40 Mr. Daleep Kr. Dhyani, Adv. for R – 41 Mr. Sidhartha Dave, Adv. for R – 45 Mr. Pramod Kumar, Adv. for Noticee 9
19.	Appeal No. 14/2011(T) (M.A No. 563/2013 & M.A No. 592/2014)	Bhagat Singh Kinnar Vs Ministry of Environment and Forest & ors.	Mr. Anand Sharma, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Suranaryana Singh, Adv. for R – 2 Mr. Aditya Dhawan, Adv. for R – 3 & 4 Mr. Naresh K Sharma, Adv. for R - 5 Mr. Anil Kr. Chandel, Adv. for R – 6 Mr. Rohit Gupta, Adv. for R - 7
20.	Appeal No. 28/2013	Paryavaran Sanrankshan Sangarsh Samiti Lippa Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Suranaryana Singh, Adv. for R – 2 & 3
CASES OF COURT NO. 2			
FOR ADMISSION			
21.	Original Application No. 85/2015 (M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. For the Applicant.
FOR COMPLETION OF PLEADINGS			
22.	Original Application No. 269/2013 (M.A No. 770/2013, M.A No. 980/2013 & M.A No. 166/2014)	Haryali Welfare Society Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Narender Hooda, Sr. Adv. along with Ms. Kalyani Lal & Mr. D.P. Singh, Adv. for R–2 to 4 Ms. Karyani Lal, Mr. Upmanyu Hazarika, Sr. Adv. along with Mr. Sarvesh Singh, Adv. for R – 5 Mr. Guntur Pramod Kr. & Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh
FOR HEARING			
23.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Bharat J. Joshi and Mr. Rahul Verma, Advs. For R-2 to 6. Mr. Vinay Kumar, Advs. For R-8.

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